cases Chapter ITI of the Monopolies and Restrictive Trade Practice Act is found applicable, they give notice or make application to the Central Government. The Central Government can refer such applications to the Commission for inquiry and report. Information with regard to the names of parties whose cases were referred to the Commission under Section 21 and 22 of the Act, the nature of the proposals and recommendations of the Commission is given in Annexure I. [See Appendix LXXVI, Annexure 20]

Written Answers

(e) Inforamation with regard to the details of the present staff strength in the Commission is given in Annexure II.

The Present Staff in the Commission is as under

Gazetted

Chairman .					1
Members .				· :.	2
Deputy Secretary					1
Administrative Offi	icer				1
Private Secretaries	(Cla	SS	H) .	٠.	. 3
			(One	is v	vacant
			since	1-4-19	
Librarian (Class II))				1
Non-Gazetted					
Assistants .					2
Upper Division Cl	erks				2
Lower Division Ch	erks	,		٠.	4
Stenographers (Gra	ade II)	,		4
Staff Car Driver	, 1	٠,	٠.		1
Jamadar .					1
Daftry .			٠.		1
Peon .					7
Chokidar .				٠.	1
Farash .				٠.	1
Sweeper .					1
			(Filled	by wage	daily man)

A joint Registrar of Restrictive Trade Practices has also been appointed by the Central Government in accordance with the provisions of the Act.

6 RSS/7I-3

LITERACY IN DELHI

- 433. SHRI K. L. N. PRASAD : Will the Minister of EDUCATION AND SOCIAL WELFARE शिक्षा और f?«i<y *f?u" be pleased to state:
- (a) whether it is a fact that Delhi's position has come down from the first place to third place for literacy among the States and Union Territories;
 - (b) if so, what are the reasons therefor;
- (c) whether any committee is being appointed in this regard; and
- (d) if so, what will be the composition and terms of reference of the Committee?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE शिक्षा और समाज कल्यारा mmt *f 3Wt (SHRI D. P. YADAV): (a) Yes,

- (b) (i) Heavy influx of unskilled labour from the neighbouring areas due to better employment opportunities existing in Delhi. Such families have a large number of children whom they do not send to schools due to economic reasons.
- (ii) System of employment of child labour also encourages absenteeism, and drop outs from the primary stage of education. Such drop outs generally relaps into illiteracy and increase the percentage of illiterates
 - (c) No, Sir.
 - (d) Does not arise.

ESTABLISHMENT OF A 'STANDING FINANCE COMMISSION'

434. SHRI **PRANAB KUMAR** MUKHERJEE:

SHRICHITTABASU:

Will the Minister of FINANCE foRT *teft be pleased to state:

- (a) whether Government have recently received any suggestion from the various State Chief Ministers for the establishment of a "Standing Finance Commission"; and
- (b) if so, what is the reaction of Government thereto?